

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5406  
ANSWERED ON:28.04.2010  
CENTRAL ASSISTANCE FOR HIGHER EDUCATIONAL INSTITUTIONS  
Mitra Shri Somendra Nath

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is contemplating any scheme to provide Central assistance to the State Governments for setting up of new higher educational institutions in the Eleventh Five Year Plan;
- (b) if so, the details thereof;
- (c) whether engineering colleges are also eligible to get Central assistance under this scheme;
- (d) if so, the details thereof; and
- (e) the time by which the scheme is likely to be finalised?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): A new Scheme with Central State funding for establishment of one model degree college at an estimate of Rs. 8.00 crore, in each of the 374 identified higher educationally backward districts having Gross Enrolment Ratio (GER) for higher education lower than the national GER has been approved by the Government. A list of the 374 identified higher educationally backward districts is at Annexure. While the Central assistance is 50% of the capital cost excluding cost of land to be provided by State Governments in Special Category States, for colleges to be set up in districts not falling in Special Category States, the Central Government shall bear one-third of the capital cost (excluding the cost of land which shall be provided by the State Government). Engineering colleges are not eligible to get assistance under this scheme.

Appropriate instructions have been issued to University Grants Commission on 9.2.2010. During the remaining period of the 11th Five Year Plan assistance shall be provided for establishing 200 model degree colleges in identified districts, with priority being given to special category States and districts having concentration of weaker sections and minorities as well as other districts in schedule V and schedule VI areas.